

# ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/7317/2024	DAMBU @ RAMESH BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BASELI SAHI PS /259 /2023 () //
2	D-BLAPL/7318/2024	SURYAKANTA PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	MANIABANDHA /82 /2023 () //
3	D-BLAPL/7319/2024	MANAS KUMAR SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	NAUGAON /247 /2022 () //
4	D-BLAPL/7320/2024	SUBHAM @ SUASIS DIGAL @ SIPU VS STATE OF ODISHA	DEBASIS MISHRA VS	SPECIAL CRIME UNIT /15 /2023 () //
5	D-BLAPL/7322/2024	JAYADEBA RANA @ JAYADEBA SAHOO VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /126 /2023 () //
6	D-BLAPL/7324/2024	ANJAN KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /74 /2024 () //
7	D-BLAPL/7326/2024	SUKADEV PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /195 /2023 () //
8	D-BLAPL/7328/2024	RAHUL @ SAGAR GHADEI VS STATE OF ODISHA	DEBASIS MISHRA VS	SPECIAL CRIME UNIT /15 /2023 () //
9	D-BLAPL/7329/2024	CHOUHAN PREM @ PREM VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BELPAHAR /202 /2023 () //
10	D-BLAPL/7330/2024	B.SIRI PRADHAN @ SRIMANDIRA PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /74 /2024 () //
11	D-BLAPL/7336/2024	CHANDAN KUMAR MISHRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /156 /2024 () //

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12	D-BLAPL/7338/2024	BABU MOHAPATRA VS STATE OF ODISHA	LAMBODAR ACHARI VS	BELLAGUNTHA /420 /2023 () //
13	D-BLAPL/7339/2024	BIPIN PRADHAN @ SAHU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TELKOI /53 /2023 () //
14	D-BLAPL/7343/2024	SITIKANTHA PATRO @ SITIKANTA PATRA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BAIDYANATHPUR /572 /2023 () //
15	D-BLAPL/7344/2024	CHANDAN MALLICK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	CAPITAL P.S. /6 /2023 () //
16	D-BLAPL/7346/2024	DHANANJAYA SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	JONK /151 /2023 () //
17	D-BLAPL/7348/2024	BANOTHUTULASI @ BANU TULASI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	/ /0 () //
18	D-BLAPL/7349/2024	SONU DIGAL VS STATE OF ODISHA	DEBASIS MISHRA VS	BHARATPUR PS /556 /2023 () //
19	D-BLAPL/7351/2024	KHAJA @ BADRI @ KANHU MALLICK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /35 /2023 () //
20	D-BLAPL/7352/2024	MANTU @ PRAVAT DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /35 /2023 () //
21	D-BLAPL/7353/2024	SACHIN NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 () //
22	D-BLAPL/7354/2024	PRANCHI KARADA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 () //
23	D-BLAPL/7355/2024	BABITA GANTHA	SOUBHAGYA KUMAR DASH	/ /0

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		VS	VS	()
24	D-BLAPL/7358/2024	STATE OF ODISHA GOUTAM BEHERA	AMULYA RATNA PANDA	// SPL.TASK FORCE /2 /2024
		VS	VS	()
25	D-BLAPL/7360/2024	STATE OF ODISHA DASARATHI JENA	AMITAV TRIPATHY	// BOLAGARH P.S. /316 /2023
		VS	VS	()
26	D-BLAPL/7361/2024	STATE OF ODISHA TILU @ KARTIK NAYAK	KALU CHARAN SWAIN	// KHANDAPARA /261 /2022
		VS	VS	()
27	D-BLAPL/7362/2024	STATE OF ODISHA KISHAN DAS	AMITAV TRIPATHY	// BHANJANAGAR /942 /2023
		VS	VS	()
28	D-BLAPL/7366/2024	STATE OF ODISHA AKASH DAS @ BILAO	BIDESHI KUMAR GHADEI	// MALGODOWN /177 /2023
		VS	VS	()
29	D-BLAPL/7368/2024	STATE OF ODISHA CHANCHAL RAM RAJWADE	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
30	D-BLAPL/7373/2024	STATE OF ODISHA PRAKASH PARIDA	MANAS KUMAR CHAND	// TANGI (KHURDA) /774 /2023
		VS	VS	()
31	D-BLAPL/7377/2024	STATE OF ODISHA SHIVAM SIKARWAR	T.NARAYAN MURTY	// KORAPUT TOWN /300 /2023
		VS	VS	()
32	D-BLAPL/7379/2024	STATE OF ODISHA LAKHMANA JENA @ ROUT	BIKRAM CHANDRA GHADEI	// BRAHMAGIRI /43 /2019
		VS	VS	()
33	D-BLAPL/7381/2024	STATE OF ODISHA KRISHNA GUPTA @ KENIA	DHIRENDRA KUMAR MOHAPATRA	// BARGAON /186 /2023
		VS	VS	()
34	D-BLAPL/7387/2024	STATE OF ODISHA SAMARU @ HARISH CHANDRA BANCHHOR	JAYADEBA BEHERA	// BELPARA /34 /2024
		VS	VS	()

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35	D-BLAPL/7389/2024	STATE OF ODISHA BULU SWAIN VS	SANJIB BISWAL VS	// MANGALA BAG /12 /2023 ()
36	D-BLAPL/7392/2024	STATE OF ODISHA IMRAN KHAN VS	HIMANSHU BHUSAN DASH VS	// / /0 ()
37	D-BLAPL/7401/2024	STATE OF ODISHA SANTOSH KUMAR MOHARANA VS	BHABANI SHANKAR DASPARIDA VS	// KRUSHNA PRASAD /192 /2023 ()
38	D-BLAPL/7404/2024	STATE OF ODISHA JYOTI RANJAN BISWAL @ PUPUN VS	CHANDANA MISHRA VS	// CHOUDWAR /102 /2024 ()
39	D-BLAPL/7407/2024	STATE OF ODISHA SUKU MUDULI VS	SOUBHAGYA KUMAR DASH VS	// CHITRAKONDA /146 /2023 ()
40	D-BLAPL/7410/2024	STATE OF ODISHA KANHA RANA VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /159 /2022 ()
41	D-BLAPL/7411/2024	STATE OF ODISHA T. SIVA KUMAR VS	KAUSHIK SWAIN VS	// POTTANGI /122 /2019 ()
42	D-BLAPL/7412/2024	STATE OF ODISHA PURNAMI KECHHU VS	BYOMOKESH SAHOO VS	// LAIKERA /41 /2023 ()
43	D-BLAPL/7413/2024	STATE OF ODISHA TUBULA NAIK VS	UMAKANTA BARIK VS	// SURADA /56 /2019 ()
44	D-BLAPL/7414/2024	STATE OF ODISHA CHANDAN @ SUBAS NAIK VS	ANIRUDHA DAS VS	// DHENKANAL SADAR /173 /2021 ()
45	D-BLAPL/7416/2024	STATE OF ODISHA AJAYA KUMAR VS STATE OF ODISHA	ANIRUDHA DAS VS	// / /0 () //

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46	D-BLAPL/7419/2024	PAHANA ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHIRPANI P.S. /101 /2022 () //
47	D-BLAPL/7424/2024	LALKRUSHNA PANDE @ KRISHNA PANDEY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /46 /2024 () //
48	D-BLAPL/7429/2024	SK. SAHID @ SAHID VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ /0 () //
49	D-BLAPL/7430/2024	MANTU @ JAYANTA MOHANTA VS STATE OF ODISHA	ABHISHEK DASH VS	BAISINGA /189 /2023 () //
50	D-BLAPL/7432/2024	KRUSHNA PRADHAN @ KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	K.NUAGAON /43 /2024 () //
51	D-BLAPL/7433/2024	SUNIL DEEP VS STATE OF ODISHA	BIKASH KUMAR DASH VS	ATHAMALLIK /131 /2023 () //
52	D-CMAPL/10679/2024	KUSHA NANDA VS STATE OF ODISHA	ADV VS	// () //
53	D-CMAPL/10717/2024	SITANSU SEKHAR MISHRA VS LAND REFORMS COMMISSIONER, CUTTACK	ADV VS	// () //
54	D-CMP/10728/2024	MANOJ KUMAR JENA VS BINAPANI SANBAD	AMIT PRASAD BOSE VS	// () //
55	D-CMP/10729/2024	BHAKTARAM BEHERA VS BINAPANI SANBAD	AMIT PRASAD BOSE VS	// () //
56	D-CMP/10730/2024	RAMSINGH SUHULA @ HULA VS BINAPANI SANBAD	AMIT PRASAD BOSE VS	// () //
57	D-CMP/10769/2024	GIRIJA BHUSAN RATH	BIKRAM RATH	//

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		VS	VS	0
58	D-CMP/10801/2024	SRADHANSU SEKHAR SETHY PRATIMA TIWARI	PRAKASH KUMAR MISHRA	//
		VS	VS	0
59	D-CMP/10821/2024	STATE OF ODISHA SANTOSH KUMAR BISOYI	BIRANCHI NARAYAN MAHAPATRA	//
		VS	VS	0
60	D-CONTC/10638/2024	NARAYAN PANDA ARJUN PRASAD DAS	ADV	//
		VS	VS	0
61	D-CONTC/10654/2024	ASHISH KUMAR MOHAPATRA, TAHASILDAR BALASORE PRADEEP KUMAR MALIK	ADV	//
		VS	VS	0
62	D-CONTC/10665/2024	SAUBHAGYA RANJAN PANDA , O.A.S. PURNA CHANDRA TUNGA	ADV	//
		VS	VS	0
63	D-CONTC/10682/2024	MADHUSMITA SAMANTARAY, O.A.S. SUBALAYA KALET	ADV.	//
		VS	VS	0
64	D-CONTC/10695/2024	ASWATHY S, I.A.S. TRILOCHAN MISHRA	ADV.	//
		VS	VS	0
65	D-CONTC/10699/2024	ASWATHY S., I.A.S. BIBHUTI BHUSAN SAHOO	SAROJANANDA MISHRA	//
		VS	VS	0
66	D-CONTC/10704/2024	ARUN KUMAR SETHY, BLOCK EDUCATION OFFICER, KISHORE NAGAR, ANGUL BISHNU PRASAD RATH	ADV	//
		VS	VS	0
67	D-CONTC/10705/2024	ANU GARG, I.A.S ASHOK KUMAR SWAIN	ADV.	//
		VS	VS	0
68	D-CONTC/10706/2024	ARAVIND AGARWAL, I.A.S. GHANASHYAM JENA	ADV	//
		VS	VS	0

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69	D-CONTC/10726/2024	PATITAPABAN DEBATA, TAHASILDAR, GHASIPUR DR. GOKULANANDA PANIGRAHI VS	SANDHYARANI PANI VS	// // 0
70	D-CONTC/10727/2024	ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION, ODISHA DR. BINAYAK PADHY VS	SANDHYARANI PANI VS	// // 0
71	D-CONTC/10732/2024	ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION. SATYA NARAYAN NAYAK VS	SANDHYARANI PANI VS	// // 0
72	D-CONTC/10739/2024	ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION BANALATA DEI VS	SARAT CHANDRA DASH VS	// // 0
73	D-CONTC/10744/2024	SIDDHARTH SHANKAR SWAIN, I.A.S. AMULYA BEHERA VS	ADV VS	// // 0
74	D-CONTC/10746/2024	BHAKTA RANJAN MOHANTY, ENGR., IN CHIEF, W.R. DEPT. SAGAR KUMAR SAMANTRAY VS	ADV VS	// // 0
75	D-CONTC/10752/2024	SANATH KUMAR N, I.F.S. HARESH KUMAR PODH VS	ADV. VS	// // 0
76	D-CONTC/10753/2024	SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT. GEETANJALI PODHA VS	ADV VS	// // 0
77	D-CONTC/10755/2024	SASWAT MISHRA, PRINCIPAL SECY., R AND D.M., DEPT. DAMBARUDHAR @AKASH PODHA VS	ADV. VS	// // 0
78	D-CONTC/10759/2024	SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT. MIR KHURSID ALLI VS	ADV VS	// // 0
79	D-CONTC/10763/2024	SHALINI PANDIT, I.A.S. ASWINI KUMAR NAYAK VS	ADV VS	// // 0
		RANJAN KUMAR SAHOO, TAHASILDAR, G. UDAYAGIRI, KANDHAMAL		//

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80	D-CONTC/10765/2024	JAYASHREE BEHERA VS MANOJ PATRA, O.A.S.	ADV. VS	// 0 //
81	D-CONTC/10775/2024	JIBARDHAN MENDALI VS BRAJA KISHOR SAHOO, TAHASILDAR, ATTABIRA	ADV. VS	// 0 //
82	D-CONTC/10783/2024	MANAGING COMMITTEE OF SHAILEN KUMAR SHIKSHYA NIKETAN, BIMBURIA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
83	D-CONTC/10786/2024	PARAMANANDA BEHERA VS ABHIMANYU BEHERA, B.E.O, KOIRA, SUNDARGARH	ADV VS	// 0 //
84	D-CONTC/10795/2024	GANGASAGAR BISHNUPRASAD OJHA VS SATYABRATA SAHU, I.A.S.	SOUBHAGYA KUMAR DASH VS	// 0 //
85	D-CONTC/10803/2024	TARANI MAHARANA VS SIRIYAL SUBHRA PATEL, O.A.S.	DAYANIDHI MISHRA VS	// 0 //
86	D-CONTC/10810/2024	SABITA MOHANTY VS ASWATHY S, COMMNR. CUM SECY. TO GOVT., S AND ME DEPT.	ADV. VS	// 0 //
87	D-CONTC/10811/2024	SUKADEV SARAN SINGH VS SURYAWANSHI MAYUR VIKAS, I.A.S.	DEBASISI TRIPATHY VS	// 0 //
88	D-CRLA/7369/2024	KANHA NAIK VS STATE OF ODISHA	LALITENDU BHUYAN VS	CHAMPUA /144 /2023 0 //
89	D-CRLMA/7399/2024	KRISHNA MAJHI VS STATE OF ODISHA	JAYADEBA BEHEREA VS	PAHALA /58 /2022 0 //
90	D-CRLMA/7418/2024	SUDARSAN @ TUNA BODRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARPALI /307 /2022 0 //
91	D-CRLMA/7422/2024	NAVNIT @ GUDDA KUMAR	SARAT KUMAR JENA	BARPALI /307 /2022



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		VS	VS	0
		STATE OF ODISHA		//
92	D-CRLMC/7316/2024	SANJAY KUMAR BUGUDI	PRAMOD KUMAR JENA	/ /0
		VS	VS	0
		AJIT KUMAR SARANGI		//
93	D-CRLMC/7340/2024	MOHIT KUMAR RAY @ CHHOTKA	KULDEEP MOHANTY	ROURKELA GRPS. /36 /2016
		VS	VS	0
		STATE OF ODISHA		//
94	D-CRLMC/7350/2024	NARESH BEHERADALEI	MAHES DAS	TUMUDIBANDHA /29 /2021
		VS	VS	0
		STATE OF ODISHA		//
95	D-CRLMC/7363/2024	AKSHAYA PRADHAN @ AKSHAYA KUMAR PRADHAN	PRAJNA SARITA MOHANTY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
96	D-CRLMC/7380/2024	BANAMALI PRADHAN	JYOTI PATNAIK	BALIMI /76 /2021
		VS	VS	0
		STATE OF ODISHA		//
97	D-CRLMC/7382/2024	SRIKANTA SAHU	DIPTI RANJAN MOHAPATRA	/ /0
		VS	VS	0
		KABITA SAHU		//
98	D-CRLMC/7383/2024	M/S. SARALA MADAN INFRASTRUCTUERE PROJECTS LTD.	B.B. CHAMPATIRAY	/ /0
		VS	VS	0
		SANJEEB KUMAR BISWAL		//
99	D-CRLMC/7384/2024	M/S. SARALA MADAN INFRASTRUCTUERE PROJECTS LTD.	B.B.CHAMPATIRAY	/ /0
		VS	VS	0
		SANJEEB KUMAR BISWAL		//
100	D-CRLMC/7385/2024	M/S. SARALA MADAN INFRASTRUCTUERE PROJECTS LTD.	B.B. CHAMPATIRAY	/ /0
		VS	VS	0
		SANJEEB KUMAR BISWAL		//
101	D-CRLMC/7390/2024	AKHAYA KUMAR NAYAK	SURYAKANTA DWIBEDI	/ /0
		VS	VS	0
		SWARUPA SUBHADARSHINI DUTTA		//
102	D-CRLMC/7393/2024	PITARA PRADHAN@PITAR PRADHAN	SURYAKANTA DWIBEDI	/ /0
		VS	VS	0

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103	D-CRLMC/7398/2024	STATE OF ODISHA SUSHANT KUMAR PARIDA VS	ASHWINI KUMAR DAS VS	// EOW,BHUBANESWAR /12 /2016 ()
104	D-CRLMC/7400/2024	STATE OF ODISHA CHANDAN BHOI VS	CHIRANJAYA MOHANTY VS	// //0 ()
105	D-CRLMC/7402/2024	STATE OF ODISHA SAMIRA PRADHAN VS	BASANTA KUMAR DAS VS	// HINJILI /60 /2012 ()
106	D-CRLMC/7403/2024	STATE OF ODISHA SUSANT SAHU@MITU VS	KURESH PRASAD DASH VS	// BHANJANAGAR /211 /2012 ()
107	D-CRLMC/7409/2024	STATE OF ODISHA JACHIN KHILAR VS	RAJENDRA NARAYAN ROUT VS	// SORO /186 /2013 ()
108	D-CRLMC/7420/2024	STATE OF ODISHA RAMA CHANDRA MAJHI @ TIKILI VS	GOPAL KRUSHNA NANDA VS	// LINGARAJ P.S. /163 /2003 ()
109	D-CRLMC/7434/2024	STATE OF ODISHA ARPAN KUMAR PATRA VS	ANSHUMAN RAY VS	// NAYAPALLI P.S. /582 /2023 ()
110	D-CRLMP/7335/2024	STATE OF ODISHA SANJUKTA MAHAL VS	SUJIT KUMAR SAHU VS	// //0 ()
111	D-CRLMP/7341/2024	STATE OF ODISHA SUCHISMITA SAMAL VS	SANGRAM RATH VS	// //0 ()
112	D-CRLMP/7342/2024	STATE OF ODISHA SANJUKTA MAHAL VS	SUJIT KUMAR SAHU VS	// //0 ()
113	D-CRLMP/7359/2024	STATE OF ODISHA M/S TATA MOTORS FINANCE LTD., BBSR VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// //0 ()

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114	D-CRLMP/7370/2024	SANTOSH SETHI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 0 //
115	D-CRLMP/7372/2024	HARIHAR DURGA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 0 //
116	D-CRLMP/7386/2024	SITAKANTA MOHAPATRA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	//0 0 //
117	D-CRLMP/7391/2024	ARYA SAMAJ, BBSR VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	//0 0 //
118	D-CRLMP/7421/2024	SONU NAYAK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	//0 0 //
119	D-CRLREV/7374/2024	STUTI SOURAVA MUDULI VS YASHWANT DEV DAS	PRAVAT KUMAR MOHANTY VS	//0 0 //
120	D-MACA/10687/2024	BISWAJIT SAHOO VS KRISHNA SWAMY BOMMASANI	PRADEEP KUMAR MISHRA VS	//0 0 //
121	D-MACA/10735/2024	DHIRENDRA KUMAR NAYAK VS GITANJALI SENAPATI	ARJUNA CHARANA BEHERA VS	//0 0 //
122	D-MACA/10754/2024	M/S. CHOLAMANDALAM MS G.I.CO. LTD. VS SANTILATA DAS	SOMNATH ROY VS	//0 0 //
123	D-MACA/10797/2024	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS NALINI BHUE@BHOI	DEBI PRASAD DASH VS	//0 0 //
124	D-MATA/10766/2024	KHIROD KUMAR BAL VS NARMADA BAL @ ROUT	BYOMAKESH TRIPATHY VS	//0 0 //
125	D-MATA/10790/2024	CHINMAYEE RAUL	SUDHANSHU SEKHAR PRATAP	//

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126	D-MATA/10823/2024	SURJEET PARIDA MONALISA MOHANTY	AJODHYA RANJAN DASH	//
		VS	VS	0
127	D-RVWPET/10708/2024	RAJNIKANTA BEHERA STATE OF ODISHA	MALAYA BALABANTARAY, A.G.A.	//
		VS	VS	0
128	D-RVWPET/10812/2024	BHAGYADHAR DAS STALCO CONSULTANCY AND SYSTEMS PVT LTD	ADV	//
		VS	VS	0
129	D-TRP(C)/10721/2024	ASSESSING OFFICER, ASSESSMENT UNIT OF N.F.A.C, INCOME TAX DEPTT., NEW DELHI. SMRUTIPRANGYA CHHOTRAY	BRUNDABAN ROUT	//
		VS	VS	0
130	D-WA/10636/2024	SUNIL KUMAR PATRA STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0
131	D-WA/10643/2024	DR. RASHMI MISHRA SARALA MALLIK	ANUPAM RATH	//
		VS	VS	0
132	D-WA/10645/2024	TAPASWINI MALLIK STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0
133	D-WA/10657/2024	T. BHADRACHARY STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0
134	D-WA/10662/2024	DR. JITENDRA KUMAR SAMANTARAY STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0
135	D-WA/10677/2024	DR. BASANTA KUMAR PATASANI STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
136	D-WA/10688/2024	LILI SAMAL STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	D-WA/10714/2024	SURENDRA KUMAR BEHURIA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0
138	D-WA/10723/2024	DHARANIDHAR JENA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0
139	D-WA/10734/2024	JANMEJAYA NAIK STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0
140	D-WA/10736/2024	DAMBARUDHAR NAYAK STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0
141	D-WA/10758/2024	BIBHUTI RANJAN PANDA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0
142	D-WA/10770/2024	ASHOK KUMAR DWARI STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0
143	D-WA/10780/2024	RAMESH CHANDRA PATTANAYAK SECY., ODISHA STAFF SELECTION COMN. VS	SURYA NARAYAN PATNAIK VS	// // 0
144	D-WA/10796/2024	SHRADHANJALI MISHRA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0
145	D-WA/10800/2024	CHINARI SIBAJI SUBUDHI STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0
146	D-WA/10804/2024	SAROJ KUMAR DWARI RAMA CHANDRA SWAIN VS	UMA CHARAN MISHRA VS	// // 0
147	D-WP(C)/10637/2024 WP(C)/5658/2024	STATE OF ODISHA ANANTA KISHORE JENA VS STATE OF ODISHA	MANAS PATI VS	// // 0 0 //

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148	D-WP(C)/10639/2024	BINDU DEVI VS STATE OF ODISHA	M.MALLESWARAM VS	// 0 //
149	D-WP(C)/10640/2024	GOPAL KRUSHNA PATRA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
150	D-WP(C)/10641/2024 WP(C)/5631/2024	ROHIT KUMAR BEHERA VS THE COLLECTOR CUM D.M., ANGUL	AKASH BHUYAN VS	// 0 //
151	D-WP(C)/10642/2024	DHRUBA CHARAN DAS VS PRESIDING OFFICER, DRT, CUTTACK	DEEPAK RANJAN PARIDA VS	// 0 //
152	D-WP(C)/10644/2024	M/S. ORISSA STEVEDORES LTD. VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
153	D-WP(C)/10646/2024	PRATIMA MANJARI SWAIN VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
154	D-WP(C)/10647/2024	ASHUTOS DAS VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
155	D-WP(C)/10648/2024	SMRUTI REKHA DASH VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
156	D-WP(C)/10649/2024	BALABHADRA SETHI VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
157	D-WP(C)/10650/2024	ANTARYAMI PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
158	D-WP(C)/10651/2024	SANJAY KUMAR DEHURY VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
159	D-WP(C)/10652/2024	BINOD KUMAR BARIK	ASHOK KUMAR PANIGRAHI	//

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		VS	VS	0
		STATE OF ODISHA		//
160	D-WP(C)/10653/2024	DINABANDHU SANDHA	SURENDRA KUMAR GARTIA	//
		VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/10655/2024	RAMA CHANDRA MOHAPATRA @ PATRA	PRAVAT RANJAN SUTAR	//
		VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/10656/2024	BAIKUNTHANATH PATHY	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/10658/2024	PUSPANJALI ROUT	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/10659/2024	MANOJ KUMAR BHANJA	BISWA BIJAYA BAXI ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/10660/2024	ROVIN GUPTA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		THE BRANCH MANAGER, BANK OF BARODA, UTTAR PRADESH		//
166	D-WP(C)/10661/2024	JOGINATH SAHOO @ SAHU	BHAGYADHAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/10663/2024	BINAPANI COLLEGE OF MEDICAL SCIENCE, MALKANGIRI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/10664/2024	JASLEEN KABIL	SAROJ KU. MISHRA	//
		VS	VS	0
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS SERVICES, ODISHA		//
169	D-WP(C)/10666/2024	L.AMBIKA REDDY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/10667/2024	SANDHYARANI NAIK	KAUSHIK SWAIN	//
		VS	VS	0

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171	D-WP(C)/10668/2024	STATE OF ODISHA NITANJALI BAHALA VS	KUNAL KUMAR SWAIN VS	// // 0
172	D-WP(C)/10669/2024	STATE OF ODISHA ALAKA BHOI VS	KUNAL KUMAR SWAIN VS	// // 0
173	D-WP(C)/10670/2024	STATE OF ODISHA DASARATHI NAIK VS	ROHIT RANJAN RAY VS	// // 0
174	D-WP(C)/10671/2024	STATE OF ODISHA CHAKRA GOUDA VS	BISWARANJAN MAHARATHA VS	// // 0
175	D-WP(C)/10672/2024	STATE OF ODISHA MAKAR GOUDA VS	BISWARANJAN MAHARATHA VS	// // 0
176	D-WP(C)/10673/2024	STATE OF ODISHA MADAN GOUDA VS	BISWARANJAN MAHARATHA VS	// // 0
177	D-WP(C)/10674/2024	STATE OF ODISHA NATASH BARWA VS	KUNAL KUMAR SWAIN VS	// // 0
178	D-WP(C)/10675/2024	STATE OF ODISHA GAJENDRA SAMANTRAY VS	DIPTI RANJAN MOHAPATRA VS	// // 0
179	D-WP(C)/10676/2024	STATE OF ODISHA SRIKANTA DAS VS	PRATAP CHANDRA MISHRA VS	// // 0
180	D-WP(C)/10678/2024	PADMINI PATRA ARYAN BAL VS	SUBHADUTTA ROURTRAY VS	// // 0
181	D-WP(C)/10680/2024	STATE OF ODISHA PRAVAT KUMAR PARIDA VS	KAMALA KANTA NAYAK VS	// // 0
		STATE OF ODISHA		//



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182	D-WP(C)/10681/2024	SULOCHANA BARIK VS NATIONAL INSURANCE COMPANY LTD.,	SATYABHUSAN DAS VS	// 0 //
183	D-WP(C)/10683/2024	TAPAN KUMAR MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
184	D-WP(C)/10684/2024	KHAGESWAR PARIDA VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
185	D-WP(C)/10685/2024	SUNAFULA MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
186	D-WP(C)/10686/2024	KHAGESWAR PARIDA VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
187	D-WP(C)/10689/2024	MANAS RANJAN MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
188	D-WP(C)/10690/2024	SARADA BRICKS, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
189	D-WP(C)/10691/2024	RASHMI REKHA MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
190	D-WP(C)/10692/2024	AJAMBAR MALIK VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
191	D-WP(C)/10693/2024	AMBIKA DHAL VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
192	D-WP(C)/10694/2024	ABHAYA KUMAR DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
193	D-WP(C)/10696/2024	RANJITA MOHANTA	BANSHIDHAR SATAPATHY	//

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		VS	VS	0
194	D-WP(C)/10697/2024	STATE OF ODISHA HARISH CHANDRA DAS	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
195	D-WP(C)/10698/2024	STATE OF ODISHA RAJEEB LOCHAN MAHANTA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
196	D-WP(C)/10700/2024	STATE OF ODISHA BISWAJIT SWAIN	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
197	D-WP(C)/10701/2024	STATE OF ODISHA BIJAY KUMAR BEHERA	RABI NARAYAN BEHERA	//
		VS	VS	0
198	D-WP(C)/10702/2024	COMMNR, BMC, BBSR SURENDRA KUMAR PARIDA	UMESH CHANDRA MOHANTY	//
		VS	VS	0
199	D-WP(C)/10703/2024	ORISSA LIFT IRRIGATION CORP. LTD., BBSR NAKUL CHANDRA GIRI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
200	D-WP(C)/10707/2024 WP(C)/5652/2024	STATE OF ODISHA RADHARANI BEHERA	JYOTI RANJAN DEO	//
		VS	VS	0
201	D-WP(C)/10709/2024 WP(C)/5660/2024	SITARANI SENAPATI M/S. ROSMERTA TECHNOLOGIES LTD. NEW DELHI	M/S BIDYALOK MOHAPATRA, P.CHINAHARA, B.MOHAPATRA, N.K.SAHU SARAT KUMAR GAJENDRA	//
		VS	VS	0
202	D-WP(C)/10710/2024	STATE OF ODISHA GOBINDA CHANDRA SAHU	SURJYA NARAYAN SAHU	//
		VS	VS	0
203	D-WP(C)/10711/2024	STATE OF ODISHA BIKRAM KISHORE SAHOO	SAIBRATA RATH	//
		VS	VS	0
204	D-WP(C)/10712/2024	PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK BENCH SURENDRA BHOSAGAR	BANSHIDHAR SATAPATHY	//
		VS	VS	0

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205	D-WP(C)/10713/2024	STATE OF ODISHA RAGHUNATH MAHAPRABHU BIJE, GANJAM VS	BIJOY DASMOHAPATRA VS	// // 0
206	D-WP(C)/10715/2024	STATE OF ODISHA S.K. JAHIR VS	BITAS KUMAR SWAIN VS	// // 0
207	D-WP(C)/10716/2024	STATE OF ODISHA DAMODAR PADHI VS	DEBASIS TRIPATHY VS	// // 0
208	D-WP(C)/10718/2024	STATE OF ODISHA PRAJA RANJAN MEHER VS	BANSHIDHAR SATAPATHY VS	// // 0
209	D-WP(C)/10719/2024	STATE OF ODISHA RAMAKANTA MAHALIK VS	SOURENDRA PRASAD BARIK VS	// // 0
210	D-WP(C)/10720/2024	STATE OF ODISHA SUNIL KUMAR BHAINSA VS	DEBASIS TRIPATHY VS	// // 0
211	D-WP(C)/10722/2024	STATE OF ODISHA PRAKASH CHANDRA BALIARSINGH VS	SANTOSH KUMAR SAMANTARAY VS	// // 0
212	D-WP(C)/10724/2024	STATE OF ODISHA BISWAJIT POTHAL VS	DEBASIS TRIPATHY VS	// // 0
213	D-WP(C)/10725/2024	STATE OF ODISHA MANORAMA MOHANTY VS	RABI NARAYAN BEHERA VS	// // 0
214	D-WP(C)/10731/2024	STATE OF ODISHA LALIT KUMAR DASH VS	SUNKHRU SUDHARKAR RAO VS	// // 0
215	D-WP(C)/10733/2024	STATE OF ODISHA SANJU SAHOO VS UNION OF INDIA	SIDHARTHA DAS VS	// // 0 //

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216	D-WP(C)/10737/2024	KIRAN BALA PATI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
217	D-WP(C)/10738/2024	BIKRAM KISHORE SAHOO VS PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	SAIBRATA RATH VS	// 0 //
218	D-WP(C)/10740/2024	SURESH CHANDRA SWAIN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
219	D-WP(C)/10741/2024	JOGESWAR SAHOO VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
220	D-WP(C)/10742/2024	BASANTI SAMANTARAY VS ADDL. SECY. AND DIRECTOR, ODIA LANGUAGE, LITERATURE AND CULTURE DEPT. BBSR	ULLASH CHANDRA MOHANTY VS	// 0 //
221	D-WP(C)/10743/2024	LAMBODAR SAHOO VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
222	D-WP(C)/10745/2024 WP(C)/5682/2024	SUDAM CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
223	D-WP(C)/10747/2024	ROVIN GUPTA VS THE BRANCH MANAGER, H.D.F.C. BANK DURGAPUR	JANAKI KANTA MAHAPATRA VS	// 0 //
224	D-WP(C)/10748/2024	GELAMANI NAG VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
225	D-WP(C)/10749/2024	KRISHNA NAG VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
226	D-WP(C)/10750/2024	JOGESWAR KALO VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
227	D-WP(C)/10751/2024	SUSIL KUMAR AGARWAL	JAYADEBA BEHERA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	D-WP(C)/10756/2024	STATE INFORMATION COMMNR., ODISHA, BBSR PRASAN KUMAR MOHANTY	RABI NARAYAN BEHERA	//
		VS	VS	0
229	D-WP(C)/10757/2024	STATE OF ODISHA JITENDRA BEHERA	SIDDHARTH GOUTAM DAS	//
		VS	VS	0
230	D-WP(C)/10760/2024	STATE OF ODISHA BIBEKANANDA GIRI	KUNAL KUMAR SWAIN	//
		VS	VS	0
231	D-WP(C)/10761/2024	STATE OF ODISHA MANAGING TRUSTEE MAA CHANDI THAKURANI, BALASORE	SANTOSH KUMAR DASH	//
		VS	VS	0
232	D-WP(C)/10762/2024	ARNAPURNA TIADI @ PANDA ABANI RANJAN NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
233	D-WP(C)/10764/2024	STATE OF ODISHA BHAGIRATHI KABI	SAMEER KUMAR DAS	//
		VS	VS	0
234	D-WP(C)/10767/2024	STATE OF ODISHA MANASWINI PANDA	SUSANTA KUMAR MISHRA	//
		VS	VS	0
235	D-WP(C)/10768/2024	STATE OF ODISHA PRATIMA DAS	ER. TEJASKAR MISHRA	//
		VS	VS	0
236	D-WP(C)/10771/2024	STATE OF ODISHA SUMIT KUMAR PRATHARI	GYANA RANJAN SETHI	//
		VS	VS	0
237	D-WP(C)/10772/2024	STATE OF ODISHA JAMUNA SETHI	CHANDRAKANTA PRADHAN	//
		VS	VS	0
238	D-WP(C)/10773/2024	STATE OF ODISHA BANSI DAHAR PRADHAN	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0

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239	D-WP(C)/10774/2024	STATE OF ODISHA BAJRANG AGRAWAL VS	SUBHAM AGRAWAL VS	// // 0
240	D-WP(C)/10776/2024	STATE OF ODISHA JASLEEN KALI @ JASLEEN VS	SAROJ KUMAR MISHRA VS	// // 0
241	D-WP(C)/10777/2024	THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK BAJRANG AGRAWAL VS	SUBHAM AGRAWAL VS	// // 0
242	D-WP(C)/10778/2024	STATE OF ODISHA LAXMIDHAR MISHRA VS	RAJEET ROY VS	// // 0
243	D-WP(C)/10779/2024	STATE OF ODISHA SUSANTA KUMAR ROUT VS	CHITTA RANAJAN DAS VS	// // 0
244	D-WP(C)/10781/2024	THE CHIEF COMMISSIONER, CT AND GST LENIN MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0
245	D-WP(C)/10782/2024	STATE OF ODISHA SUBASH CHANDRA NAYAK VS	MAHENDRA KUMAR SAHOO VS	// // 0
246	D-WP(C)/10784/2024	STATE OF ODISHA M/S.ESL STEEL LTD VS	CHITTA RANAJAN DAS VS	// // 0
247	D-WP(C)/10785/2024	UNION OF INDIA PRADEEP KUMAR RAY VS	MAHENDRA KUMAR SAHOO VS	// // 0
248	D-WP(C)/10787/2024	STATE OF ODISHA SURESH CHANDRA SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // 0
249	D-WP(C)/10788/2024	STATE OF ODISHA GITANJALI MOHANTY VS	JYOTI RANJAN KAR VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/10789/2024	PRITI RANJAN SAHOO VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
251	D-WP(C)/10791/2024	MANU NAYAK VS THE COLLECTOR, CUTTACK	SATYAJEET MUKHARJEE VS	// 0 //
252	D-WP(C)/10792/2024	CHOUHDURY PRAMILA DASH VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
253	D-WP(C)/10793/2024	PRITI PIYUSHA DAS VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
254	D-WP(C)/10794/2024	LAXMIPRIYA MALLICK VS A.O., STATA BANK OF INDIA, BBSR	SURYANARAYAN BISWAL VS	// 0 //
255	D-WP(C)/10798/2024	SHAIKH SERAJUDDIN VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
256	D-WP(C)/10799/2024	MD. ABUTAHHER VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
257	D-WP(C)/10802/2024	SMRUTI RANJAN BISWAL VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
258	D-WP(C)/10805/2024	SANTOSH KUMAR HOTA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
259	D-WP(C)/10806/2024	UDIT BADHAI VS MANAGER, CANARA HSBS OBC LIFE INSURANCE COMPANY LTD.,	SHARMISTHA SAMAL VS	// 0 //
260	D-WP(C)/10807/2024	PRANATI PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
261	D-WP(C)/10808/2024	PUSPALATA TADA	PRAVASH CHANDRA JENA	//

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		VS	VS	0
262	D-WP(C)/10809/2024	STATE OF ODISHA PRASANNA KUMAR MOHAPATRA	SATYAJIT SAMAL	//
		VS	VS	0
263	D-WP(C)/10813/2024	STATE OF ODISHA BHARATI PATTANAYAK	PRAVASH CHANDRA JENA	//
		VS	VS	0
264	D-WP(C)/10814/2024	STATE OF ODISHA MAHANI DEI	PRAVASH CHANDRA JENA	//
		VS	VS	0
265	D-WP(C)/10815/2024	STATE OF ODISHA ATULYA KUMAR DIP	RANJIT SAMAL	//
		VS	VS	0
266	D-WP(C)/10816/2024	STATE OF ODISHA BIKRAM SWAIN	LINGARAJ MOHANTY	//
		VS	VS	0
267	D-WP(C)/10817/2024	STATE OF ODISHA RANJANA SETHI	LALIT KUMAR MAHARANA	//
		VS	VS	0
268	D-WP(C)/10818/2024	UNION BANK OF INDIA, CUTTACK PRASAN KUMAR MOHANTY	RABI NARAYAN BEHERA	//
		VS	VS	0
269	D-WP(C)/10819/2024	STATE OF ODISHA M/S PREETAM INFRASTRUCTURE PVT. LTD.	SOUMENDRA PATTANAIAK	//
		VS	VS	0
270	D-WP(C)/10820/2024	REGISTRAR ODISHA REAL ESTATE REGULATORY AUTHORITY B.SHANKAR RAO	LINGARAJ MOHANTY	//
		VS	VS	0
271	D-WP(C)/10822/2024	STATE OF ODISHA KALANDI MOHARANA	LINGARAJ MOHANTY	//
		VS	VS	0
272	D-WPCRL/7388/2024	STATE OF ODISHA PRAFULLA KUMAR JENA	BIRENDRA KUMAR PARDHI	//0
		VS	VS	0



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WPCRL/7397/2024	STATE OF ODISHA HIMANSHU BEHERA VS	RAJIB LOCHAN PATRNAIK VS	// / /0 ()
274	D-ABLAPL/7321/2024	STATE OF ODISHA AINTHA ARISAL @ SHREENIBAS ARISAL VS	SATYAJIT MOHAPATRA VS	// KHURDA SADAR /29 /2012 ()
275	D-ABLAPL/7323/2024	STATE OF ODISHA BIJAY KUMAR DEHURY VS	SASANKA SEKHAR SATAPATHY VS	// INDUASTRIAL,NISA /57 /2024 ()
276	D-ABLAPL/7325/2024	STATE OF ODISHA HARISCHANDRA PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// K.NUAGAON /351 /2023 ()
277	D-ABLAPL/7327/2024	STATE OF ODISHA SUDHAKAR SETHI VS	SANTOSH KUMAR MAHANTY VS	// DHARAKOT PS /52 /2024 ()
278	D-ABLAPL/7331/2024	STATE OF ODISHA SANJIT KUMAR SINGH VS	AJIT KUMAR RAUT VS	// BANHARPALI /14 /2024 ()
279	D-ABLAPL/7332/2024	STATE OF ODISHA PABITRA KUMAR SAHOO @ PABITRA SAHOO VS	ROHIT RANJAN RAY VS	// KHURDA MODEL /6 /2024 ()
280	D-ABLAPL/7333/2024	STATE OF ODISHA KESHABA KANHAR VS	SK. ZAFARULLA VS	// THAKURGARH /292 /2023 ()
281	D-ABLAPL/7334/2024	STATE OF ODISHA SUPRAVA DAS VS	PURNA CHANDRA MOHARANA VS	// PURUNABAZAR /27 /2024 ()
282	D-ABLAPL/7337/2024	STATE OF ODISHA D. AMIR VS	SARTHAK MISHRA VS	// BHANJANAGAR /169 /2024 ()
283	D-ABLAPL/7345/2024	STATE OF ODISHA SK. GIYASUDDIN @ RIHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// SORO /334 /2023 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-ABLAPL/7347/2024	AKASH MOHANTY VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI SADAR /158 /2022 () //
285	D-ABLAPL/7356/2024	M. SUNIL VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /957 /2023 () //
286	D-ABLAPL/7357/2024	RAMESH HIAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /69 /2024 () //
287	D-ABLAPL/7364/2024	KAILASH CHANDRA PATRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /116 /2024 () //
288	D-ABLAPL/7365/2024	SIPUN SAHOO @ MANTU VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /98 /2024 () //
289	D-ABLAPL/7367/2024	AJARUDDIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /187 /2022 () //
290	D-ABLAPL/7371/2024	RAGHUNATH NANDA VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	CHARICHHAKA /30 /2024 () //
291	D-ABLAPL/7375/2024	PRASANTA SWAIN @ PRASANTA KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /54 /2024 () //
292	D-ABLAPL/7376/2024	PREETAM KUMAR MOHANTY @ PRITAM MOHANTY VS STATE OF ODISHA	SAMBHRAM DAS VS	BALANGA /258 /2023 () //
293	D-ABLAPL/7378/2024	KEDAR @ ALOK KUMAR PRADHAN VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	ITAMATI /135 /2023 () //
294	D-ABLAPL/7394/2024	PRADIPTA KUMAR JENA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIPATNA /39 /2024 () //
295	D-ABLAPL/7395/2024	SANKAR SING @ SHANKAR SING	SURYAKANTA DWIBEDI	//0

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	D-ABLAPL/7396/2024	ABHAYA KUMAR SAHOO @ BIKASH	PABITRA KUMAR NAYAK	BRAHMANITARANG /58 /2024
		VS	VS	()
		STATE OF ODISHA		//
297	D-ABLAPL/7405/2024	GITA MOHAPATRA	MANAS KUMAR CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
298	D-ABLAPL/7406/2024	SAI SARTHAK	MANAS KUMAR CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
299	D-ABLAPL/7408/2024	POONAM AGRAWAL @ AGRAWALLA	SAMARENDRA BAHADUR	NAKTIDEUL /52 /2023
		VS	VS	()
		STATE OF ODISHA		//
300	D-ABLAPL/7415/2024	ARUN MALIK@JENA	SHRADHASHREE ROUSTRAY	BINJHARPUR /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	D-ABLAPL/7417/2024	CHANDAN KANSA BEHERA	SUBHENDU KUMAR NAYAK	MUNIGUDA /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	D-ABLAPL/7423/2024	UMAKANTA PATRA	HEMANTA KUMAR MOHANTA	BANGRIPOSI /62 /2024
		VS	VS	()
		STATE OF ODISHA		//
303	D-ABLAPL/7425/2024	MUNA SAHOO	PABITRA KUMAR NAYAK	BRAHMANITARANG /58 /2024
		VS	VS	()
		STATE OF ODISHA		//
304	D-ABLAPL/7426/2024	BANKA PRADHAN	SANTOSH KUMAR MAHANTY	K.NUAGAON /43 /2024
		VS	VS	()
		STATE OF ODISHA		//
305	D-ABLAPL/7427/2024	MINARANI DAS	GOUTAM KUMAR ACHARYA	BANSADA /78 /2024
		VS	VS	()
		STATE OF ODISHA		//
306	D-ABLAPL/7428/2024	SANTOSH SAHOO @ SANTOSH KUMAR SAHOO	PRAVASH CHANDRA JENA	TALASARI MARINE /44 /2023
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/03/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	D-ABLAPL/7431/2024	STATE OF ODISHA BIJAY KUMAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// /0 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :07/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/10569/2024 CRP/9/2024	PRATIVA MANJARI DASH@SARANGI MP		16/2024
2	D-WPC(OAC)/1256/2016 WPC(OAC)/1256/2016	GOPINATH BEURA MP		18/2024
3	D-TRP(C)/10721/2024 TRP(C)/ /	SMRUTIPRANGYA CHHOTRAY MP	BRUNDABAN ROUT	59/2024
4	D-CRLMP/645/2023 CRLMP/645/2023	SWAROOP KUMAR SAHOO MP	PRADIPTA VARMA	65/2024
5	D-CMAPL/5550/2024 CMAPL/ /	VINCENT SINGH MP	ADV.	84/2024
6	D-RVWPET/10708/2024 RVWPET/ /	STATE OF ODISHA MP	MALAYA BALABANTARAY, A.G.A.	84/2024
7	D-RVWPET/10708/2024 RVWPET/ /	STATE OF ODISHA MP	MALAYA BALABANTARAY, A.G.A.	85/2024
8	D-CMAPL/34/2008 CMAPL/34/2008	BAISHNAB BEHERA MP	M/S.Y.DAS	85/2024
9	D-CMAPL/34/2008 CMAPL/34/2008	BAISHNAB BEHERA MP	M/S.Y.DAS	86/2024
10	D-RVWPET/10708/2024 RVWPET/ /	STATE OF ODISHA MP	MALAYA BALABANTARAY, A.G.A.	86/2024
11	D-CMAPL/34/2008 CMAPL/34/2008	BAISHNAB BEHERA MP	M/S.Y.DAS	87/2024
12	D-RVWPET/10812/2024 RVWPET/ /	STALCO CONSULTANCY AND SYSTEMS PVT LTD MP		87/2024
13	D-CMAPL/10717/2024 CMAPL/ /	SITANSU SEKHAR MISHRA MP	ADV	88/2024
14	D-CMAPL/674/2023 CMAPL/674/2023	PRASANJIT PADHY @ PRASANJEET PADH MP	BRAMHANANDA TRIPATHY	89/2024
15	D-MATA/10766/2024 MATA/ /	KHIROD KUMAR BAL MP	BYOMAKESH TRIPATHY	107/2024
16	D-SA/32/1998 SA/32/1998	PHULA MP	M/S.H.S.MISRA, SUSHANTA KU. JOSHI	187/2024
17	D-SA/32/1998 SA/32/1998	PHULA MP	M/S.H.S.MISRA	188/2024
18	D-SA/32/1998 SA/32/1998	PHULA MP	M/S.H.S.MISRA	189/2024
19	D-CRLREV/590/2023 CRLREV/590/2023	JUBER AHMED MP	JNYANANANDA PANDA	214/2024
20	D-BLAPL/6701/2023 BLAPL/6701/2023	CHITTARANJAN MOHANTY MP	BINI MISHRA	256/2024
21	D-BLAPL/6691/2023 BLAPL/6691/2023	CHITTARANJAN MOHANTY MP	BINI MISHRA	257/2024
22	D-BLAPL/5176/2023 BLAPL/5176/2023	SK. SAGBA @ ROY MP		258/2024
23	D-BLAPL/9676/2023 BLAPL/9676/2023	B. DURJYODHAN MP	JUGALA KISHORE PANDA	259/2024
24	D-BLAPL/2299/2024 BLAPL/618/2024	MOHAMMAD KAMARUDEEN R MP		260/2024
25	D-CMP/10728/2024 CMP/ /	MANOJ KUMAR JENA MP	AMIT PRASAD BOSE	262/2024
26	D-CMP/10729/2024	BHAKTARAM BEHERA	AMIT PRASAD BOSE	

27	CMP/ / D-CMP/10730/2024	MP RAMSINGH SUHULA @ HULA	AMIT PRASAD BOSE	263/2024
28	CMP/ / D-CMP/10769/2024	MP GIRIJA BHUSAN RATH	BIKRAM RATH	264/2024
29	CMP/ / D-RSA/80/2023	MP PANKAJINI PATI	PRAFULLA KUMAR RATH	265/2024
30	RSA/80/2023 D-RSA/375/2012	MP SOUMYA R.SENAPATI	M/S.BHAKTAHARI MOHANTY	299/2024
31	RSA/375/2012 D-RSA/394/2012	MP P.V.SOMESWAR RAO@Y.S	M/S. BHABANI PRASAD SAMAL,S.K.ROUT, MR. RAMAKANTA MOHA	300/2024
32	RSA/394/2012 D-RSA/234/2022	MP SARAT MOHANTA	BIBEKANANDA BHUYAN	301/2024
33	RSA/234/2022 D-ABLAPL/14405/2023	MP SK. ARIF		302/2024
34	ABLAPL/14405/2023 D-ABLAPL/3723/2024	MP KARTTIK GHOSH		459/2024
35	ABLAPL/1494/2024 D-ABLAPL/10183/2020	MP DIPU @ DEEPAK BEHERA	PRAKASH CHANDRA DASH	461/2024
36	ABLAPL/10183/2020 D-MACA/10687/2024	MP BISWAJIT SAHOO	PRADEEP KUMAR MISHRA	462/2024
37	MACA/ / D-MACA/5517/2024	MP MIHIR KUMAR TAREI	KAPILA CHARAN NAYAK	497/2024
38	MACA/ / D-MACA/5519/2024	MP MAMATA SAMAL	KAPILA CHARAN NAYAK	498/2024
39	MACA/ / D-MACA/10735/2024	MP DHIRENDRA KUMAR NAYAK	ARJUNA CHARANA BEHERA	499/2024
40	MACA/ / D-MACA/10735/2024	MP DHIRENDRA KUMAR NAYAK	ARJUNA CHARANA BEHERA	500/2024
41	MACA/ / D-MACA/10735/2024	MP DHIRENDRA KUMAR NAYAK	ARJUNA CHARANA BEHERA	501/2024
42	MACA/ / D-MACA/10754/2024	MP M/S. CHOLAMANDALAM MS G.I.CO. LTD. SOMNATH ROY		502/2024
43	MACA/ / D-MACA/793/2023	MP D.M., M/S. ORIENTAL INSURANCE CO. LTD	DADAM ALI KHAN	503/2024
44	MACA/793/2023 D-CRLA/42/2017	MP SRIDHARA BEHERA		504/2024
45	CRLA/42/2017 D-CRLA/6061/2024	MP RASMIRANJAN MALLICK	BISWARANJAN DALAI	532/2024
46	CRLA/6061/2024 D-CRLA/181/2024	MP RASMIRANJAN MALLICK	BISWARANJAN DALAI	533/2024
47	CRLA/181/2024 D-CRLA/1070/2023	MP TRILOCHAN CHARATI	GHANASHYAM MUDULI	534/2024
48	CRLA/1070/2023 D-CRLA/4224/2024	MP CHANDRAMANI PRADHAN	PITAMBAR ACHARYA	535/2024
49	CRLA/ / D-CRLA/7085/2024	MP BHAGIRATHI BARIK	GANGADHAR SAMAL	536/2024
50	CRLA/ / D-CRLA/371/2021	MP BISHNU JANI	KASHINATH PATTNAIK	537/2024
51	CRLA/371/2021 D-CRLA/371/2021	MP BISHNU JANI	KASHINATH PATTNAIK	538/2024
52	CRLA/371/2021 D-CRLA/6931/2024	MP BIJAY BARI		539/2024
53	CRLA/183/2024 D-CRLA/6931/2024	MP BIJAY BARI	SOUBHAGYA SWAIN	540/2024
54	CRLA/183/2024 D-CRLA/938/2023	MP ANITA BEHERA	JAYDEEP PAL	541/2024
55	CRLA/938/2023 D-CRLA/858/2023	MP UMESH CHANDRA MISHRA	T.G.N. MURTY	542/2024
56	CRLA/858/2023 D-CRLMC/7316/2024	MP SANJAY KUMAR BUGUDI	PRAMOD KUMAR JENA	543/2024
57	CRLMC/ / D-CRLMC/5852/2024	MP ARUN GHOSH	BIDESHI KUMAR GHADEI	571/2024
	CRLMC/ /	MP		572/2024

58	D-CRLMC/7363/2024 CRLMC/ /	AKSHAYA PRADHAN @ AKSHAYA KUMAR PRADHAN MP	PRANJANA RITA MOHANTY	573/2024
59	D-CRLMC/7383/2024 CRLMC/ /	M/S. SARALA MADAN INFRASTRUCTURE MP	BROJESH PATRAY	574/2024
60	D-CRLMC/7384/2024 CRLMC/ /	M/S. SARALA MADAN INFRASTRUCTURE MP	BROJESH PATRAY	575/2024
61	D-CRLMC/7385/2024 CRLMC/ /	M/S. SARALA MADAN INFRASTRUCTURE MP	BROJESH PATRAY	576/2024
62	D-CRLMC/7390/2024 CRLMC/ /	AKHAYA KUMAR NAYAK MP	SURYAKANTA DWIBEDI	577/2024
63	D-CRLMC/7420/2024 CRLMC/ /	RAMA CHANDRA MAJHI @ TIKILI MP	GOPAL KRUSHNA NANDA	578/2024
64	D-CRLMC/7434/2024 CRLMC/ /	ARPAN KUMAR PATRA MP	ANSHUMAN RAY	579/2024
65	D-WA/10636/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	924/2024
66	D-WA/10636/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	925/2024
67	D-WA/10636/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	926/2024
68	D-WA/10643/2024 WA/ /	SARALA MALLIK MP	ANUPAM RATH	927/2024
69	D-WA/10645/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	928/2024
70	D-WA/10645/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	929/2024
71	D-WA/10645/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	930/2024
72	D-WA/10657/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	931/2024
73	D-WA/10657/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	932/2024
74	D-WA/10657/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	933/2024
75	D-WA/10662/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	934/2024
76	D-WA/10662/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	935/2024
77	D-WA/10662/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	936/2024
78	D-WA/10677/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	937/2024
79	D-WA/10677/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	938/2024
80	D-WA/10677/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	939/2024
81	D-WA/10688/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	940/2024
82	D-WA/10688/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	941/2024
83	D-WA/10688/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	942/2024
84	D-WA/982/2022 WA/982/2022	TP CENTRAL ODISHA DISTRIBUTION LTDS MP	SARADA PRASANNA SARANGI, B.P.MOHANTY	943/2024
85	D-WA/10714/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	944/2024
86	D-WA/10714/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	945/2024
87	D-WA/10723/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	946/2024
88	D-WA/10723/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	947/2024
89	D-WA/650/2023	PRASANNA KUMAR SAHU	M/S.SAMEER KUMAR DAS	

	WA/650/2023	MP		948/2024
90	D-WA/10734/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	949/2024
91	D-WA/10734/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	950/2024
92	D-WA/10736/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	951/2024
93	D-WA/10736/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	952/2024
94	D-WA/10758/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	953/2024
95	D-WA/10758/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	954/2024
96	D-WA/10770/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	955/2024
97	D-WA/10780/2024 WA/ /	SECY., ODISHA STAFF SELECTION COMN. MP	SURYA NARAYAN PATNAIK	956/2024
98	D-WA/10770/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	957/2024
99	D-WA/10780/2024 WA/ /	SECY., ODISHA STAFF SELECTION COMN. MP	SURYA NARAYAN PATNAIK	958/2024
100	D-WA/10796/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	959/2024
101	D-WA/10796/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	960/2024
102	D-WA/10800/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	961/2024
103	D-WA/10800/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	962/2024
104	D-WP(C)/31902/2022 WP(C)/31902/2022	DEBASISH MISHRA MP	TARUNKANTA PATTANAYAK	3602/2024
105	D-WP(C)/10637/2024 WP(C)/5658/2024	ANANTA KISHORE JENA MP	MANAS PATI	3603/2024
106	D-WP(C)/10640/2024 WP(C)/ /	GOPAL KRUSHNA PATRA MP	ABINASH ROURAY	3604/2024
107	D-WP(C)/10641/2024 WP(C)/5631/2024	ROHIT KUMAR BEHERA MP	AKASH BHUYAN	3605/2024
108	D-WP(C)/1067/2024 WP(C)/650/2024	RAJKISHORE NAYAK MP	BIJAYA KUMAR BEHERA 1	3606/2024
109	D-WP(C)/1064/2024 WP(C)/707/2024	PRABODH KUMAR SAMAL MP	BIJAYA KUMAR BEHERA 1	3607/2024
110	D-WP(C)/10642/2024 WP(C)/ /	DHRUBA CHARAN DAS MP	DEEPAK RANJAN PARIDA	3608/2024
111	D-WP(C)/10646/2024 WP(C)/ /	PRATIMA MANJARI SWAIN MP	ABINASH ROURAY	3609/2024
112	D-WP(C)/10647/2024 WP(C)/ /	ASHUTOS DAS MP	ASHOK KUMAR PANIGRAHI	3610/2024
113	D-WP(C)/10648/2024 WP(C)/ /	SMRUTI REKHA DASH MP	ASHOK KUMAR PANIGRAHI	3611/2024
114	D-WP(C)/22532/2011 WP(C)/22532/2011	ABHILASH DILLA MP	M/S.UPENDRA KU.SAMAL	3612/2024
115	D-WP(C)/10650/2024 WP(C)/ /	ANTARYAMI PRADHAN MP	ASHOK KUMAR PANIGRAHI	3613/2024
116	D-WP(C)/42304/2023 WP(C)/42304/2023	BIBHUTI BHUSAN PANI MP		3614/2024
117	D-WP(C)/10652/2024 WP(C)/ /	BINOD KUMAR BARIK MP	ASHOK KUMAR PANIGRAHI	3615/2024
118	D-WP(C)/20963/2022 WP(C)/20963/2022	GOKULANANDA CHOUDHURY MP	BRAJA KISHORE SAHOO	3616/2024
119	D-WP(C)/13216/2018 WP(C)/13216/2018	PARAMESWAR ROUT MP	M/S.HIMANSU SEKHAR MISHRA, PRADIPTA KUMAR MOHANTY	3617/2024
120	D-WP(C)/10658/2024 WP(C)/ /	PUSPANJALI ROUT MP	LAXMIKANTA MOHANTY	3618/2024



121	D-WP(C)/10540/2024 WP(C)/ /	M/S. KAILASH DISTRIBUTORS DIESELS AND OILS, RAIPUR MP		3619/2024
122	D-WP(C)/10644/2024 WP(C)/ /	M/S. ORISSA STEVEDORES LTD. MP	KAJAL SAHOO	3620/2024
123	D-WP(C)/10666/2024 WP(C)/ /	L.AMBIKA REDDY MP	KUNAL KUMAR SWAIN	3621/2024
124	D-WP(C)/10664/2024 WP(C)/ /	JASLEEN KABIL MP	SAROJ KU. MISHRA	3622/2024
125	D-WP(C)/10667/2024 WP(C)/ /	SANDHYARANI NAIK MP	KAUSHIK SWAIN	3623/2024
126	D-WP(C)/10668/2024 WP(C)/ /	NITANJALI BAHALA MP	KUNAL KUMAR SWAIN	3624/2024
127	D-WP(C)/10669/2024 WP(C)/ /	ALAKA BHOI MP	KUNAL KUMAR SWAIN	3625/2024
128	D-WP(C)/11332/2022 WP(C)/11332/2022	TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION, BBSR MP		3626/2024
129	D-WP(C)/10674/2024 WP(C)/ /	NATASH BARWA MP	KUNAL KUMAR SWAIN	3627/2024
130	D-WP(C)/10675/2024 WP(C)/ /	GAJENDRA SAMANTRAY MP	DIPTI RANJAN MOHAPATRA	3628/2024
131	D-WP(C)/10678/2024 WP(C)/ /	ARYAN BAL MP	SUBHADUTTA ROURAY	3629/2024
132	D-WP(C)/10684/2024 WP(C)/ /	KHAGESWAR PARIDA MP	MANAS KUMAR SWAIN	3630/2024
133	D-WP(C)/10690/2024 WP(C)/ /	SARADA BRICKS, BALASORE MP	RAMA CHANDRA JENA	3631/2024
134	D-WP(C)/32046/2021 WP(C)/32046/2021	MITRA MOHANTY MP	DURGESH NARAYAN RATH	3632/2024
135	D-WP(C)/7718/2024 WP(C)/4099/2024	PINTU SAHOO MP		3633/2024
136	D-WP(C)/10707/2024 WP(C)/5652/2024	RADHARANI BEHERA MP	JYOTI RANJAN DEO	3634/2024
137	D-WP(C)/10709/2024 WP(C)/5660/2024	M/S. ROSMERTA TECHNOLOGIES LTD. NEWARIHUMAR GAJENDRA MP		3635/2024
138	D-WP(C)/10711/2024 WP(C)/ /	BIKRAM KISHORE SAHOO MP	SAIBRATA RATH	3636/2024
139	D-WP(C)/10713/2024 WP(C)/ /	RAGHUNATH MAHAPRABHU BIJE, GANJAM MP	ABUJOY DASMOHAPATRA	3637/2024
140	D-WP(C)/10715/2024 WP(C)/ /	S.K. JAHIR MP	BITAS KUMAR SWAIN	3638/2024
141	D-WP(C)/10716/2024 WP(C)/ /	DAMODAR PADHI MP	DEBASIS TRIPATHY	3639/2024
142	D-WP(C)/2832/2024 WP(C)/2141/2024	GADADHAR MUDULI MP	SHIVSANKAR MOHANTY	3640/2024
143	D-WP(C)/40546/2021 WP(C)/40546/2021	BEDAMATI SAHU MP	SOURAV TIBREWAL	3641/2024
144	D-WP(C)/10720/2024 WP(C)/ /	SUNIL KUMAR BHAINSA MP	DEBASIS TRIPATHY	3642/2024
145	D-WP(C)/10722/2024 WP(C)/ /	PRAKASH CHANDRA BALIARSINGH MP	SANTOSH KUMAR SAMANTARAY	3643/2024
146	D-WP(C)/513/2024 WP(C)/226/2024	KAMAL KUMAR BEHERA MP	MANORANJAN MOHANTY,SUJATA JENA	3644/2024
147	D-WP(C)/17731/2023 WP(C)/17731/2023	BISWAJIT SWAIN MP	LALITENDU MISHRA	3645/2024
148	D-WP(C)/17731/2023 WP(C)/17731/2023	BISWAJIT SWAIN MP	LALITENDU MISHRA	3646/2024
149	D-WP(C)/40846/2023 WP(C)/40846/2023	AKSHAYA PRADHAN MP		3647/2024
150	D-WP(C)/10738/2024 WP(C)/ /	BIKRAM KISHORE SAHOO MP	SAIBRATA RATH	3648/2024
151	D-WP(C)/41573/2023 WP(C)/41573/2023	UNION OF INDIA MP	BHABANI SHANKAR RAYAGURU,C.G.C	3649/2024
152	D-WP(C)/9511/2021	SRI LAXMI NRUSINGHA MAHAPRAVU, BESAMBARA	SAIBRATA RATH	

	WP(C)/9511/2021	MP		3650/2024
153	D-WP(C)/33181/2023	M/S. SAI SABURI HOSPITALS PVT. LTD.		
	WP(C)/33181/2023	MP		3651/2024
154	D-WP(C)/10761/2024	MANAGING TRUSTEE MAA CHANDI THAKURAN	SURINSHIB KLASOR DASH	
	WP(C)/ /	MP		3652/2024
155	D-WP(C)/10768/2024	PRATIMA DAS	ER. TEJASKAR MISHRA	
	WP(C)/ /	MP		3653/2024
156	D-WP(C)/10773/2024	BANSI DAHAR PRADHAN	SANTOSH KUMAR SAMANTARAY	
	WP(C)/ /	MP		3654/2024
157	D-WP(C)/10776/2024	JASLEEN KALI @ JASLEEN	SAROJ KUMAR MISHRA	
	WP(C)/ /	MP		3655/2024
158	D-WP(C)/1360/2024	ARYA KUMAR SOUMYA RANJAN		
	WP(C)/513/2024	MP		3656/2024
159	D-WP(C)/10779/2024	SUSANTA KUMAR ROUT	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		3657/2024
160	D-WP(C)/21576/2020	CHAMPABATI RANA	SANTOSH KUMAR NANDA	
	WP(C)/21576/2020	MP		3658/2024
161	D-WP(C)/10781/2024	LENIN MOHANTY	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		3659/2024
162	D-WP(C)/10784/2024	M/S.ESL STEEL LTD	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		3660/2024
163	D-WP(C)/10788/2024	GITANJALI MOHANTY	JYOTI RANJAN KAR	
	WP(C)/ /	MP		3661/2024
164	D-WP(C)/10794/2024	LAXMIPRIYA MALLICK	SURYANARAYAN BISWAL	
	WP(C)/ /	MP		3662/2024
165	D-WP(C)/5261/2024	GANESH CHAND	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		3663/2024
166	D-WP(C)/38182/2023	BIJAYALAXMI DAS	MIR ARMAN ALI	
	WP(C)/38182/2023	MP		3664/2024
167	D-WP(C)/10802/2024	SMRUTI RANJAN BISWAL	BIBEKANANDA BHUYAN	
	WP(C)/ /	MP		3665/2024
168	D-WP(C)/10807/2024	PRANATI PRADHAN	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		3666/2024
169	D-WP(C)/10808/2024	PUSPALATA TADA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		3667/2024
170	D-WP(C)/10813/2024	BHARATI PATTANAYAK	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		3668/2024
171	D-WP(C)/9836/2024	RATNAKAR SWAIN	PRASANNA KUMAR ROUSTRAY	
	WP(C)/5281/2024	MP		3669/2024
172	D-WP(C)/10816/2024	BIKRAM SWAIN	LINGARAJ MOHANTY	
	WP(C)/ /	MP		3670/2024
173	D-WP(C)/10819/2024	M/S PREETAM INFRASTRUCTURE PVT. LTD.	SUDUMENDRA PATTANAIAK	
	WP(C)/ /	MP		3671/2024
174	D-WP(C)/10820/2024	B.SHANKAR RAO	LINGARAJ MOHANTY	
	WP(C)/ /	MP		3672/2024
175	D-WP(C)/10822/2024	KALANDI MOHARANA	LINGARAJ MOHANTY	
	WP(C)/ /	MP		3673/2024